ORDER

The President is pleased to engage Shri Satyendra Patel, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Madhya Pradesh at Jabalpur, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Madhya Pradesh at Jabalpur
Senior Panel Counsel

<table>
<thead>
<tr>
<th>Name</th>
<th>Contact details</th>
<th>Enrollment No.</th>
</tr>
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</table>

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Jinendra Kumar Jain, Asstt. SGI, High Court of Madhya Pradesh at Jabalpur.
3. Shri Deepak Rawal, Asstt. SGI, High Court of Madhya Pradesh, Bench at Indore.
4. Shri Anand Soni, Asstt. SGI, High Court of Madhya Pradesh, Bench at Indore.
5. Shri Vivek Khedkar, Asstt. SGI, High Court of Madhya Pradesh, Bench at Gwalior.
6. Shri Satyendra Patel, Sr. Panel Counsel at the address as mentioned above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

(D. Srinivasa)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in